

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-533

CP No.-140/98/ND/2022

IA/282/2022, CA/97/2023

IN THE MATTER OF:

Dr. Vinay Bharat Ram

.....Applicant

Vs.

Juhi Developers Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 98 CA

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Saurabh Kalia, Ms. Aastha Agarwal, Advs.

For the Respondent : Mr. Swapnil Gupta, Mr. Vaibhav Mendiratta,

Mr. Abhinav Mishra, Advs. for R 5 & R 6

Ms. Bani Brar, Adv. for R 1 to R 4

ORDER

Due to paucity of time, the matter is listed on **18.09.2024**.

Sd/-

(Dr. SANJEEV RANJAN)